Annexure-2

Name of the corporate debtor: Shakti Bhog Snacks Limited; Date of commencement of CIRP:03.01.2023; List of creditors as on: 25.01.2023

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
No.		Date of	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of	contingent	mutual dues,	not admitted	under verification	
		receipt		admitted	claim	covered by	related	voting	claim	that may be set-			
						guarantee	party?	share in		off			
								CoC					
	Total			_	•	•	•	-	<u>.</u>				